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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.61/BB/2017	-	For Compliance	Rule-6 of IB	Thyssenkrupp Systems Engineering GmbH Vs Avasarala Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
28.	Shrishi Widge	Petitioner	

Counsel for petitioner is present. She has filed a memo stating that she has complied with the objections raised by the Registry. She has also filed a memo stating that notices have been sent to the respondent informing it about the date of hearing. She requested time to inform the Tribunal about the name of IRP.

List it on 21.08.2017.

  
MEMBER (J)

  
MEMBER (T)